

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:170
ANSWERED ON:20.11.2000
ENCROACHMENT ON NATIONAL HIGHWAYS IN U.P.
RAVI PRAKASH VERMA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government of Uttar Pradesh has formulated any scheme to improve the basic infrastructure of roads and to clear encroachments on National Highways and to ensure smooth and accident free flow of traffic;
- (b) if so, the amount of assistance sought by the State Government to widen the National Highways and to plant trees alongwith the road side; and
- (c) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI)

- (a) Under the provisions of the Road Side Land Control Act 1945, encroachments on National Highways are removed with the assistance of the District Administration/ local authorities concerned.
- (b) No assistance is sought by National Highway Wing of Uttar Pradesh PWD from this Ministry for this purpose.
- (c) Does not arise.